

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **15.07.2024** THROUGH VIDEO CONFERENCE

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

Application No :
Petition No : CP(IB)/37/CHE/2024
Name of Petitioner : Indian Coal company
& Vs
Name of Respondent : K G Denim Ltd
Section : 9 Rule 6 of IBC, 2016

ORDER

Present: Mr. K.M.Anand, Ld. Counsel for Petitioner.
Ms. Deepa Mariyappan, Ld. Counsel for Respondent.

Ld. Counsel for the Petitioner submits that no proposal has been received from the Respondent.

At the request of the Ld. Counsel for the Respondent, list the Petition for hearing on **22.07.2024**.

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**[VENKATARAMAN SUBRAMANIAM]
MEMBER (TECHNICAL)**

MS

-sd-

**[SANJIV JAIN]
MEMBER (JUDICIAL)**